

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:270  
ANSWERED ON:29.11.2010  
DRINKING WATER PROJECTS  
Venugopal Shri K. C.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any new proposals from the various State Governments for getting funds for implementing drinking water projects/schemes in the country particularly under the National Rural Drinking Water Programme;
- (b) if so, the details thereof and the action taken by the Union Government thereon, State-wise; and
- (c) the details of the funds sanctioned/ proposed to be sanctioned to the various State Governments during the last three years and the current year under the programme?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in the reply to part (a) to (c) of Lok Sabha Starred Question No. 270 admitted for reply on 29.11.2010

(a)to(c): The Government of India has received proposals from various State Governments for funding for implementing drinking water projects under externally aided projects and under the special Bundelkhand Package. List of projects received in the year 2009-10 and 2010-11 is placed below at Annexure I.

All Schemes and Projects under National Rural Drinking Water Programme (NRDWP) are approved by the respective State level Scheme Sanctioning Committees. Projects under NRDWP are not required to be submitted to the Government of India for sanction/approval at the Central Level.

The details of the funds sanctioned/ proposed to be sanctioned to the various State Governments during the last three years and the current year under the programme is at Annexure II.